

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/_____/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. A. Choudhury,
Member, MACT, Barpeta.
(under order of transfer as District & Sessions Judge, Dhemaji)

Dated Guwahati, the July, 2021.

Sub:- Special Leave along with permission to leave headquarter.

Ref:- Your Letter dtd. 12.07.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted Special Leave w.e.f. 26.04.2021 to 23.07.2021 along with station leave permission w.e.f. 25.04.2021 to 23.07.2021, as prayed for. Further, you have been allowed to hand over the charge of your Court and office retrospectively to the District & Sessions Judge, Barpeta.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/3037-38/A, dated 20-07-21

Copy to:-

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

Roha